

(3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-6852/74].

12.00½ hrs.

### ASSENT TO BILLS

**SECRETARY-GENERAL:** Sir, I lay on the Table copies duly authenticated by the Secretary-General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 5th April, 1954:—

- (1) The National Co-operative Development Corporation (Amendment) Bill, 1974.
- (2) The Esso (Acquisition of Undertakings in India) Bill, 1974
- (3) The Presidential and Vice-Presidential Elections (Amendment) Bill 1974.
- (4) The Water (Prevention and Control of Pollution) Bill, 1974.
- (5) The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1974.

12.09 hrs.

### ESTIMATES COMMITTEE

59TH, 61ST, 65TH AND 54TH REPORTS AND MINUTES

**SHRI R. K. SINHA (Faizabad):** I beg to present the following Reports and Minutes of the Estimates Committee:—

- (1) (i) Fifty-ninth Report on the Ministry of Information and Broadcasting Films, Part II.
- (ii) Minutes of the sitting of the Committee relating to the Fifty-eighth and Fifty-ninth Reports.

(2) (i) Sixty-first Report on the Ministry of Commerce (Department of Internal Trade)—Civil Supplies Organisation.

(ii) Minutes of the sitting of the Committee relating to the above Report.

(3) (i) Sixty-fifth Report on the Ministry of Agriculture (Department of Agriculture)—Forestry.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(4) Fifty-fourth Report on action taken by Government on the recommendations contained in their Fourteenth Report on the erstwhile Ministry of Foreign Trade—Export Promotion Measures, Commercial Publicity and Trade Fairs.

12 09½ hrs.

### PUBLIC ACCOUNTS COMMITTEE

111TH, 115TH, 127TH, 128TH AND 131ST REPORTS

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** I beg to present the following Reports of the Public Accounts Committee:—

- (1) Hundred and eleventh Report on action taken by Government on the recommendations contained in their Eighty-sixth Report on Audit Report (Civil), 1970 and Reports of the Comptroller and Auditor General of India for the years 1969-70 and 1970-71, Central Government (Civil) relating to Ministry of Education and Social Welfare.
- (2) Hundred and Fifteenth Report on action taken by Government on the recommendations contained in their Eighty-seventh Report on Chapter IV of the Report of the Comptroller and